

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :JUSTICE M.SASIDHARAN NAMBIAR

DATE OF APPOINTMENT : 28-10-2004

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1.80 Acres in Chemnad Village of Kasaragod Taluk (fractional share)	NIL	Rs.9,90,072/-	NIL	NIL	Rs.13,79,817/-
16.780 cents Nadama Village of Kanayanoor Taluk	One Residential House				

LIABILITIES

Particulars:-

**Housing Loan (outstanding) Rs.29,31,786/-
to State Bank of India**

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : SMT. SUDHEERA S. NAMBIAR

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs.5,78,451	50 sovereigns	NIL	Rs.3,00,924/-

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**